

Supply of Common Rice to Tripura

*135. SHRI SONTOSH MOHAN DEV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Food Corporation of India has been making common rice regularly available in adequate quantity to Tripura;

(b) if so, its percentage to the State's total monthly allotment;

(c) whether the supply meets the requirements of the Integrated Tribal Development Project; and

(d) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) and (b). The Food Corporation of India is making all efforts to meet the varietywise preference of rice of the Tripura State to the extent possible depending upon the availability of stocks. On an average, the supply of common rice to Tripura during 1989 was 39% of the total supply of rice to the state, although common rice procurement as a percentage of total rice procured for the Central Pool generally ranges from 20% to 25%.

(c) and (d). Available statistics indicate that during the year 1989, common rice supplied to the ITDP areas in Tripura had constituted about 86% of the total rice supplied to those areas under the ITDP scheme. In six months of 1989 the supply was about 100% while in the remaining months the supply was less due to overall shortage of common rice.

Execution of N.C.R. Plan

136. DR. A.K. PATEL:
SHRI PYARELAL KHANDELWAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether adequate financial provision was made during the Seventh Five Year Plan for proper execution of the National Capital Region Plan;

(b) whether Government propose to execute the N.C.R. Plan under a time bound schedule; if so, the steps proposed; and

(c) the response of the States involved so far?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):

(a) to (c). Plan allocations are made by the Planning Commission after taking into account considerations of intersectoral priorities and availability of resources. So far 50 schemes have been financially assisted by the Central Government and the National Capital Region Planning Board in parts of the States of Haryana, Rajasthan and Uttar Pradesh which fall within the National Capital Region. The total investment on these upto 31.12.89 has been Rs. 117.63 crores. This includes assistance of Rs. 13.68 crores released by the Central Government before the commencement of the 7th Plan.

The participating States have been cooperating in the implementation of the urban development schemes in the National Capital Region.

N.C.C.F. complaints with the Institute of Chartered Accountants of India

*137. SHRI M.S. PAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the National Cooperative Consumer's Federation of India Limited (N.C.C.F.) has filed a complaint with the Institute of Chartered Accountants of India;

(b) if so, the reasons for filing the complaint; and

(c) the present position?